

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP (CAA) No.-27/230/232/ND/2022

IN THE MATTER OF:

Malvika Investments and Services & Ors. And
Carara Constructions and Engineering Pvt. Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.
For the IT Deptt. : Mr. Sanjay Kumar, Ms. Easha, St. Counsels

ORDER

Due to paucity of time, the matter is listed on **17.02.2023**.

**S/d-
(Court Officer)**